

DIVISION BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.231/2022, IA No.257/2021, IA No.239/2023 & IA No.240/2023 IN CP
(IB) No.213/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 26th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KUMAR CASTING PVT LTD V/S JAGDAMBA LOHA UDHYOG PVT LTD.
UNDER SECTION	9 IBC (Resolution plan approved)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 27th August, 2024.

-Sd-

(Court Officer)

26th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*